

**CENTRAL ELECTRICITY REGULATORY COMMISSION  
NEW DELHI**

**Coram:** Dr. Pramod Deo, Chairperson  
Shri S.Jayaraman, Member  
Shri V.S.Verma, Member

**Date of hearing :** 19.01.2012

**Petition No. 323/2009**

**Subject:** Petition for approval of tariff of Feroze Gandhi Unchahar Thermal Power Station Stage-II (420 MW) for the period from 1.4.2009 to 31.3.2014.

**Petitioner:** NTPC Ltd.

**Respondents:** Uttar Pradesh Power Corporation Ltd. (UPPCL) and others.

**Parties present:** Shri C.K.Mondol, NTPC  
Shri S.Saran, NTPC  
Shri Sudesh K Jain, NTPC  
Ms. Shilpa Aggarwal, NTPC  
Shri R.B.Sharma, Advocate for BRPL  
Shri Sunil Barnwal, BRPL  
Shri Manish Garg, UPPCL

**Record of Proceedings**

Due to paucity of time, the hearing of the above mentioned petition could not be taken up. Accordingly, the matter stands adjourned.

2. The petition shall be listed for hearing on 14.2.2012.

**By order of the Commission**

**Sd/-  
(T. Rout)  
Joint Chief (Law)**